

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11th August, 2021

NOTICE

Please take notice that the following matter listed on 12.08.2021 in the Court-II (Item No. 2) will not be taken up as due to inadvertent mistake the matter was added in the Daily Cause list. As per order dated 05.08.2021 the matter is already fixed for 28.09.2021.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	Comp. App (AT)	Jaiprakash Associates Ltd.	Ruchira Gupta
	No. 302-315 of	Vs.	
	2019	Neena Somani & Ors.	

By order of Hon'ble Officiating Chairperson

-Sd/-

Registrar